## THE HIGH COURT OF MANIPUR AT IMPHAL

Website: <a href="mailto:www.hcmimphal.nic.in">www.hcmimphal.nic.in</a> e-mail: hcm\_imphal@yahoo.co.in

## CORRIGENDUM

Imphal, the 25th June, 2015

No. HCM/A-1/2013-A&E(J)/ Reference is hereby invited to this Registry's Notification No. HCM/A-1/2013-A&E(J)/3336 dated 23rd May, 2015.

Date fixed for holding preliminary examination of Manipur Judicial Service Grade-III i.e. "8th July, 2015" appearing in the second line under item No.5 "Mode of Selection" should be read as "18th July, 2015 (Saturday)."

Sd/-

(GOLMEI GAIPHULSHILLU)
REGISTRAR
HIGH COURT OF MANIPUR
Date: 25/06/2015

Endt. No.HCM/A-1/2013-A&E(J)/ 5362-76 Copy to :-

- 1. The Secretary (Law), Government of Manipur.
- The Central Project Coordinator (CPC), High Court of Manipur.

  He is requested to upload the same in the official website.
- 3. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
- 4. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh, Judge of the High Court of Manipur.
- 5. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh, Judge of the High Court of Manipur.
- 6. The Private Secretary to Registrar General, High Court of Manipur.
- 7. The Director, Information & Public Relations, Government of Manipur for favour of wide publicity.
- 8. The Director, Doordarshan Kendra, Imphal.
  - for favour of wide announcement.
- 9. The Assistant News Editor, AIR, Imphal.
  - for wide announcement of the above Corrigendum in the News item of Employment News.
- 10. The Secretary, All Manipur Bar Association.
- 11. The Secretary, High Court Bar Association, Manipur.
- 12. The Secretary, High Court of Manipur Bar Association, Manipur.
- 13. The Secretary, All Tribal Lawyers' Association, Manipur.
- 14. The Editors: (1) Sangai Express (English) & (2) Poknapham (Manipuri)

   with a request to publish the above Corrigendum in the esteemed daily
  for 1 (one) day at the earliest possible and to submit the bill in 'triplicate'

for early payment.

15. Notice Board/Guard File/Concerned File.

HIGH COURT OF MANIPUR